

15.01 hrs.

**REPRESENTATION OF THE PEOPLE  
(AMENDMENT) BILL\***

Shri Hem Raj (Kangra) Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951"

*The motion was adopted*

Shri Hem Raj: Sir, I introduce the Bill

**INDICATION OF PRICES OF  
COMMODITIES BILL\***

Shri Ram Shankar Lal (Domaria Ganj) Sir, I beg to move for leave to introduce a Bill to enforce the indication of prices of commodities

Mr. Speaker. The question is:

"That leave be granted to introduce a Bill to enforce the indication of prices of commodities"

*The motion was adopted*

Shri Ram Shankar Lal: Sir, I introduce the Bill.

**CHARITABLE AND RELIGIOUS  
TRUSTS (AMENDMENT) BILL\***

Shri Ram Krishan Gupta (Mahendergarh) Sir, I beg to move for leave to introduce a Bill further to amend the Charitable and Religious Trusts Act, 1920.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Charitable and Religious Trusts Act, 1920."

*The motion was adopted*

Shri Ram Krishan Gupta Sir, I introduce the Bill.

**FIXATION OF PRICE OF FOOD-  
GRAINS BILL\***

Shri Jhulan Sinha (Siwan) Sir, I beg to move for leave to introduce a Bill to provide for fixation of prices of foodgrains

Mr Speaker: The question is:

"That leave be granted to introduce a Bill to provide for fixation of prices of foodgrains."

*The motion was adopted*

Shri Jhulan Sinha: Sir, I introduce the Bill

15.04 hrs

**SIKH GURDWARAS BILL**

**EXTENSION OF TIME FOR ELICITING  
OPINIONS**

Sardar A. S. Saigal (Janjgir) Sir, I beg to move:

"That the time appointed for eliciting opinions on the Bill to provide for the better administration of Sikh Gurdwaras situated in different States of Indian Union and for inquiries into matters connected therewith be extended upto the 30th July, 1959"